COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA Nos. 1666 & 1214 of 2019 IN
DFR No. 2177 of 2019

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Greenko Budhil Hydro Power Private Limited …Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S.Patil
Ms. Geet Ahuja
Mr. Hemant Singh
Mr. Mridul Chakarvarty
Mr. Tushar Srivastava
Ms. Sumya Singh

Counsel for the Respondents (s) : -

ORDER

Issue notice to the Respondents on IA No.1214 of 2019 *(delay in filing)* as well as on the main Appeal returnable on 25.11.2019. Dasti, in addition, is also permitted.

List the matter on ***25.11.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj